### GOVERNMENT OF INDIA MINISTRY OF AYUSH

# RAJYA SABHA UNSTARRED QUESTION NO. 3362 TO BE ANSWERED ON 01.04.2025

#### Promotion of Ayurvedic traditional system of medicine at international level

#### 3362 # Smt. Geeta alias Chandraprabha:

Will the Minister of *Ayush* be pleased to state:

- (a) whether Government has made agreements with other countries to encourage the Ayurvedic traditional system of medicine;
- (b) if so, the details of the countries with whom agreements have been made to promote such system of medicine;
- (c) the manner in which these agreements will promote the Ayurvedic tradtitional system of medicine; and
- (d) the details of other steps being taken by Government to promote such system of medicine?

## ANSWER THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

- (a)&(b) Yes Madam. Government of India has made agreement with 24 countries to encourage traditional system of medicine including Ayurveda. The details of the countries with whom agreements have been made to promote such system of medicine may be seen at **Annexure.**
- (c) As per the agreements, to promote the traditional system of medicine, including Ayurveda, each country will endeavor to take necessary steps to encourage and promote co-operation in the following manner:

- i. Promotion, including the regulation of teaching, practice, drug and drugless therapies, within the scope of agreement.
- ii. Supply of medicine, materials and documents necessary for demonstration and reference, in achieving the objectives specified in the agreements.
- iii. Exchange of experts for training of practitioners, paramedics, scientists, teaching professionals and students.
- iv. Mutual recognition of pharmacopoeias and formularies.
- v. Mutual recognition of educational qualifications awarded by Central, State recognized Universities of respective countries.
- vi. The provision of technical assistance, through the services of an expert in the field of Ayurveda and Traditional Medicine.
- vii. Permission to practice, on the basis of reciprocity, by qualified practitioners as per the existing laws.
- viii. Accommodation of interested scientists, practitioners, paramedics and students in institutions for research, educational and training programmes.
- The Ministry has a Central Sector Scheme for the Promotion of International Cooperation in Ayurveda, Yoga Naturaopathy, Unani, Siddha, Homoeopathy (AYUSH) (IC Scheme) under which the Ministry of Ayush provides support to Indian Ayush drug Manufacturers/ Ayush Service providers to give boost to the export of AYUSH products & services; facilitates the International promotion, development and recognition of AYUSH system of medicine; foster interaction of stakeholders and market development of AYUSH at international level; promote academics and research through the establishment Academic Chairs foreign countries and of AYUSH in holding workshop/symposiums for promoting and strengthening awareness and interest about AYUSH Systems of Medicine at international level.

The Ministry of Ayush has taken the following steps towards the international recognition for AYUSH systems of medicine:

- Collaboration with Foreign Countries by signing of country level Memorandum of Understanding (MoU) for undertaking Ayush related activities on mutual interest. Signed 24 Country to Country MoUs for Cooperation in field of Traditional Medicine and Homoeopathy with foreign nations;
- Signing of 51 MoUs with various foreign institutes for research/academic collaboration;
- 15 MoUs for establishment of Ayush Chairs in Foreign Universities/Institutes;
- 43 Ayush Information Cells have been established in 39 countries.

The Ministry implements the Central Sector Scheme for Promotion of Information Education and Communication (IEC) in Ayush to create awareness regarding Ayush Systems of Medicine including Ayurveda, Yoga, Unani, Siddha and Homeopathy System of medicine. This aims to reach out to all sections of the population across the country.

This scheme provides assistance for organizing National/State Arogya Fairs, Yoga Fests/Utsavs, Ayurveda Parvs, etc. The Ministry also undertakes Multi-Media, Print Media Campaigns for creating awareness about Ayush System.

Ministry of Ayush, Government of India has established Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H) as its subordinate office. PCIM&H on behalf of Ministry of Ayush lays down the formulary specifications and pharmacopoeial standards for Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) drugs which serves as official compendia for ascertaining the quality (identity, purity and strength) of the ASU&H drugs. As per the Drugs & Cosmetics Act, 1940 and rules there under, the compliance to this quality standards are mandatory for the production of ASU&H drugs being manufactured in India.

Central Council for Research in Ayurvedic Sciences (CCRAS) provides clinical care and engages in awareness activities to promote Ayurveda through its Information Education and Communication (IEC) Activities through its networks of 30 peripheral Institutes.

CCRAS has been engaged in popularizing the Ayurveda system among the masses through electronic and print media for common people in English, Hindi, and regional languages, which are widely distributed through National/State level Arogya melas, Health camps, Exhibitions, Expos, etc., and also through CCRAS outreach programs viz. Schedule Caste Sub Plan (SCSP) Research Program, Tribal Health Care Research Program (THCRP), etc., in different states of the country through its robust 30 peripheral institutes. The Council website is also generally embodied with IEC materials and hyperlinked with other important websites that provide information for wider utility.

The Council has three journals named Journal of Drug Research in Ayurvedic Sciences (JDRAS), Journal of Research in Ayurvedic Sciences (JRAS), and Journal of Indian Medical Heritage (JIMH) which is also available electronically in the public domain free of cost to enable dissemination of the outcomes of research among the public. The CCRAS also publishes CCRAS Bulletin quarterly for dissemination of Research outcomes in common languages for the general public. So far, the Council has published books, monographs, and technical reports, and they are being sold or distributed to disseminate research outcomes and merits of Ayurveda at large.

## List of MoUs/ Agreements signed with Foreign Countries for Cooperation in Ayush

S.No	Title of MoU	Country
1.	MoU between The Government of the Republic of India and The Government of the People's Republic of Bangladesh on Cooperation in the Field of Traditional System of Medicine and Homoeopathy	Bangladesh
2.	MoU between The Government of the Republic of India and The Government of Plurinational State of Bolivia on Cooperation in the Field of Traditional System of Medicine and Homoeopathy	Bolivia
3.	Memorandum of Understanding between the Ministry of Ayush of the Government of the Republic of India and the Ministry of Health of the Federative Republic of Brazil on Cooperation in the Field of Traditional Systems of Medicine and Homoeopathy	Brazil
4.	MoU between Ministry of Ayush of The Republic of India and National Administration of Traditional Chinese Medicine of The People's Republic of China Concerning Cooperation in Traditional Medicine	China
5.	MoU between The Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy of the Republic of India, and the Ministry of Health and Social Protection of the Republic of Colombia, regarding Cooperation on Traditional Systems of Medicine of India	Colombia
6.	MoU between The Ministry of Ayush and The Ministry of Public Health of the Republic of Cuba on Cooperation in the Field of Traditional Systems of Medicine and Homoeopathy	Cuba
7.	MoU between The Government of the Republic of India and The Government of Republic of Equatorial Guinea on Cooperation in the Field of Traditional Systems of Medicine	Equatorial Guinea
8.	MoU between The Government of the Republic of India and The Government of Republic of Gambia on Cooperation in the Field of Traditional Systems of Medicine	Gambia
9.	Joint Declaration of Intent between The Ministry of Ayush of The Republic of India regarding Cooperation in the Sector of Alternative Medicine and The Federal Ministry of Health of the Federal Republic of Germany and	Germany
10.	MoU between The Ministry of Health and Family Welfare of the Republic of India and The Ministry of Human Resources	Hungary

	-file Cti in the Field - file - 1ti 1	
	of Hungary on Cooperation in the Field of Traditional	
11	Systems of Medicine	т
11.	MoU between The Government of the Republic of India and	Iran
	The Government of Islamic Republic of Iran on Cooperation	
10	in the Field of Traditional Systems of Medicine	-
12.	MoU between Ministry of Ayush of The Republic of India and	Japan
	The Kanagawa Prefectural Government of Japan in the field of	
- 10	Healthcare and Wellness	
13.	MoU between The Government of the Republic of India and	Malaysia
	The Government of Malaysia on Cooperation in the Field of	
	Traditional Systems of Medicine	
14.	MoU between The Government of the Republic of India and	Mauritius
	The Government of Mauritius on Cooperation in the Field of	
	Traditional Systems of Medicine	
15.	MoU between The Government of the Republic of India and	Mongolia
	The Government of Mongolia on Cooperation in the Field of	
	Traditional Systems of Medicine and Homoeopathy	
16.	MoU between Ministry of Ayush, India and Department of	Myanmar
	Traditional Medicine, Ministry of Health and Sports, Myanmar	
	on Cooperation in the Field of Traditional Systems of	
	Medicine	
<b>17.</b>	MoU between The Government of the Republic of India and	Nepal
	The Government of Nepal on Cooperation in the Field of	
	Traditional Systems of Medicine	
18.	MoU between The Government of the Republic of India and	Republic of
	The Government of Republic of Guinea on Cooperation in	Guinea
	the Field of Traditional Systems of Medicine and	
19.	MoU between the Government of the Republic of India and	Saint Vincent &
	the Government of St. Vincent and the Grenadines on	the Grenadines
	Cooperation in the field of Traditional System of Medicine	
20.	MoU between The Government of the Republic of India and	Sao Tome &
	The Government of Sao Tome & Príncipe on Cooperation in	Príncipe
	the Field of Traditional Systems of Medicine and	1
	Homoeopathy	
21.	MoU between The Government of the Republic of India and	Suriname
	The Government of Republic of Suriname on Cooperation	
	in the Field of Traditional Systems of Medicine	
22.	MoU between The Government of the Republic of India and	Trininad and
	The Government of Republic of Trininad and Tobago on	Tobago
	Cooperation in the Field of Traditional Systems of Medicine	_
23.	MoU between The Government of the Republic of India and	Turkmenistan
	The Government of Turkmenistan on Cooperation in Yoga	
	and Traditional Systems of Medicine	
24.	MoU between The Republic of Zimbabwe (Represented herein	Zimbabwe
	by the Minister of Health and Childcare) and The Republic of	
	India (Represented herein by the Minister of Ayush) on	
	Cooperation in the Field of Traditional Systems of Medicine	
	and Homoeopathy	
	, * *	